# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

#### LOK SABHA

#### **UNSTARRED QUESTION NO-2743**

FOR ANSWER ON-05/08/2025

#### PERSONS WITH DISABILITIES

**2743**. Shri E T Mohammed Basheer:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Government has undertaken any major projects or initiatives in recent years for the welfare, skill development and inclusive infrastructure for Persons with Disabilities (PwDs), if so, the details thereof;
- (b) whether the Government is aware of the fact that several such projects are facing delays or remain incomplete due to insufficient budget allocations and funding shortfalls;
- (c) if so, the details thereof, including the number of pending projects or the funds sanctioned and required in this regard;
- (d) the steps being taken by the Ministry to address the funding gap and ensure timely implementation for the benefit of PwDs in the country; and
- (e) the details of the Budget and expenditure during the last five years, State-wise?

#### **ANSWER**

#### MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (e): The Government of India has undertaken several initiatives for the empowerment and upliftment of Divyangjans. The Rights of Persons with Disabilities (RPwD) Act, 2016, effective from 19.04.2017, expanded disabilities from 7 to 21 and ensures rights like equality, education, employment and accessibility.

Although relief to the disabled is a State subject by virtue of entry 9 of the State List of the Constitution of India, the Central Government supports the efforts for welfare, skill development and

inclusive, accessible India through its major initiatives and schemes that inter alia include the following: -

- (ADIP): Under ADIP Scheme modern and scientifically manufactured aids and assistive devices are provided to eligible Divyangjans like wheelchairs, hearing aids, prosthetics, smart canes, motorized tricycles and low-vision devices to enhance their mobility, independence and rehabilitation. Funds are disbursed to implementing agencies for distribution of aids and assistive devices to eligible beneficiaries. Recently, Department through ALIMCO which is the major Implementing Agency of ADIP Scheme has set up 76 Pradhan Mantri Divyasha Kendra (PMDK) which act as a walk-in centres to provide assistive devices to persons with disabilities under ADIP Scheme.
- (2) Deendayal Divyangjan Rehabilitation Scheme (DDRS):- Under Deendayal Divyangjan Rehabilitation Scheme (DDRS), financial assistance is provided to the voluntary Organizations/ State Project Implementing agencies for (i) setting up of District Disability Rehabilitation Centres (DDRCs) and (ii) running various projects for the welfare/empowerment of Persons with Disabilities (PwDs) including Special School for the Children with Visual, Hearing and Intellectual disability including Children with Cerebral Palsy etc., aimed at enabling them to maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.
- (3) Scholarship Schemes for Students with Disabilities: Department is implementing Umbrella Scheme 'Scholarships for Students with Disabilities' comprising six components viz., Pre -matric, Post -matric, Top Class Education, National Overseas Scholarship, National Fellowship for PwDs and Free Coaching schemes with an objective to remove financial, physical and psychological barriers, enabling the Divyang students to pursue education and live with dignity. Funds are disbursed directly to students' bank accounts (DBT mode) pan -India.
- (4) SIPDA: The Ministry has been implementing SIPDA a Scheme for Implementation of the Persons with Disabilities Act, 1995 as amended from time to time and to provide financial assistance for activities outlined in the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act. The SIPDA Scheme is an umbrella "Central Sector Scheme" comprising of following sub-schemes:
  - (i) UDID scheme: The UDID (Unique Disability ID) Scheme provides a single digital ID card for Persons with Disabilities, streamlining access to government benefits. It eliminates redundant documentation, ensures transparency, and promotes inclusivity by linking welfare schemes directly to beneficiaries, empowering PwDs with easier access to rights and opportunities.
  - (ii) National Action Plan for Skill Development of Persons with Disabilities (NAP -SDP): To enhance skills of Persons with Disabilities, to enable them to have gainful employment and to become self -reliant, productive and contributing members of society, Department is implementing Skilling scheme, namely, the National Action Plan for Skill Development of Persons with Disabilities (NAP -SDP). Under the scheme, skill training is imparted to persons with disabilities in the age group of 15 to 59 years through various Government and Non -Government Organizations, empaneled as training partners (ETPs) with the Department.

- (iii) Accessible India Campaign: The Department has conceptualized the Accessible India Campaign (Sugamya Bharat Abhiyan) as a nation -wide flagship campaign for achieving universal accessibility to enable PwDs to gain access for equal opportunity and live independently and participate fully in all aspects of life in an inclusive society. The campaign targets at enhancing the accessibility of built environment, transport system and information & communication eco -system.
- (iv) Actual and Financial Achievements under the Cross Disability Early Intervention Centres (CDEIC): The Department of Empowerment of Persons with Disabilities (DEPwD) has launched the scheme for Cross Disability Early Intervention Centres (CDEICs). These centres have been established in various National Institutes (NIs) and Composite Regional Centres (CRCs) across the country to provide comprehensive support to children with special needs. The main objective of these centres is to ensure early identification, screening and timely rehabilitation services for children aged 0 to 6 years. These services are critical to minimizing the impact of disabilities and enhancing the potential development of children at the earliest possible stage.

# (v) AWARENESS GENERATION & PUBLICITY and IN -SERVICE TRAINING SCHEME

This Central Sector scheme namely Awareness Generation & Publicity and In -Service Training Scheme is being implemented for creation of general awareness about the schemes and programmes of the Department for the welfare of Persons with Disabilities (PwDs) and to train and sensitize key functionaries of the Central/State Government/Local Bodies.

Divya Kala Mela have been promoted as special project under AGP to provide platform to Divyangjan to show case their talent and to promote the sale of the products made by them. DKMs are being organized across the country since November, 2022.

Scheme -wise Budget Allocation and Expenditure is at Annexure-I

State -wise details of the budget sanctioned under various schemes is at Annexure-II.

# Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 2743 to be answered on 05/08/2025 regarding "Persons with Disabilities"

### Scheme -wise Budget Allocation and Expenditure

(Rs. in crore)

		2020 -	-21		2021	-22		2022	2 -23		202	23 -24	ļ.	2024	-25
Programme /	BE	RE	AE	BE	RE	AE	BE	RE	AE	BE	RE	AE	BE	RE	AE
Scheme															
Deendayal	130.	85.0	83.1	125.	105.	100.	125.	105.	114.	130.	130.	129.	165.0	139.	139.
Divyangjan	00	0	8	00	00	90	00	00	69	00	00	98	0	00	39
Rehabilitation															
Schemes															
(DDRS)															
Assistance of	230.	195.	189.	220.	180.	198.	235.	230.	242.	245.	305.	290.	315.0	350.	348.
Persons with	00	00	13	00	00	70	00	00	29	00	00	60	0	00	81
Disabilities															
for															
Purchase/Fitti															
ng of Aids and															
Appliances(A															
DIP)															
Scholarship	125.	100.	97.4	125.	110.	120.	105.	145.	142.	155.	155.	130.	142.6	80.0	89.7
for Students	00	00	0	00	00	32	00	00	00	00	00	07	8	0	1
with															
Disabilities															
Scheme for	251.	122.	103.	209.	147.	108.	240.	100.	65.5	150.	67.0	76.7	135.3	111.	44.1
Implementati	50	89	43	77	31	44	39	00	9	00	0	9	3	00	6
on of Rights															
of Persons															
with															
Disabilties															
(SIPDA)															

# Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 2743 to be answered on 05/08/2025 regarding "Persons with Disabilities"

#### State -wise details of the budget sanctioned under various schemes

Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP)

(Rs.in Lakhs)

S. No.	Name of the State / UTs	2020 -21	2021 -22	2022 -23	2023 -24	2024 -25
1	Andaman & Nicobar	8.29	8.06	7.23	0.06	14.50
2	Andhra Pradesh	303.32	1194.80	686.16	2084.39	1686.58
3	Arunachal Pradesh	14.90	20.79	1003.06	4.57	10.13
4	Assam	639.01	341.62	_	1302.62	1075.56
5	Bihar	645.19	496.22	1076.87	2427.1	785.37
6	Chandigarh	31.68	9.76	39.12	31.39	186.78
7	Chhattisgarh	403.22	118.44	152.36	37.42	231.70
8	Delhi	38.33	268.36	247.13	423.51	907.76
9	Goa	156.50	2.24	0	40.66	33.18
10	Gujarat	946.82	993.29	443.07	1539.78	3244.66
11	Haryana	134.94	338.85	678.06	1077	750.92
12	Himachal Pradesh	169.70	68.74	143.74	153.25	157.36
13	Jammu and Kashmir	151.22	311.89	507.60	542.88	328.60
14	Jharkhand	104.80	380.45	851.16	629.64	836.88
15	Karnataka	92.15	249.31	421.81	1248.22	1324.58
16	Kerala	425.57	168.60	222.35	563.87	152.72
17	Ladakh	-	-	1.89	28.79	13.39
18	Lakshadweep	-	-	-	1.66	18.83
19	Madhya Pradesh	1995.08	2693.85	1732.72	4283.69	2520.72
20	Maharashtra	8511.82	7913.55	1568.47	4211.25	2636.50
21	Manipur	73.15	47.25	47.93	21	43.97
22	Meghalaya	7.45	19.94	172.87	3.87	50.84
23	Mizoram	-	5.78	0.13	10.41	29.78
24	Nagaland	6.55	28.47	23.82	3.16	47.82
25	Odisha	982.29	882.07	784.57	953.44	1579.03
26	Puducherry	5.98	37.73	-	24.37	102.59
27	Punjab	326.70	1281.55	902.06	1703.61	2029.32
28	Rajasthan	731.50	452.83	667.52	2155.48	1697.81
29	Sikkim	7.91	0.00	3.15	4.27	2.68
30	Tamil Nadu	623.28	1336.24	859.85	1137.29	416.12
31	Telangna	355.19	1134.44	420.54	1389.14	1417.24

32	The Dadra & Nagar Haveli	17.79	5.42	21.13	4.78	54.05
33	Tripura	46.05	59.54	292.69	89.49	90.32
34	Uttar Pradesh	2750.69	2855.02	3823.14	7479.29	9244.49
35	Uttrakhand	80.32	132.48	185.59	275.44	401.98
36	West Bengal	715.28	267.67	1587.88	958.23	1358.66
	Total	21502.66	24125.24	19575.68	36845.02	35483.41

### **Deendayal Divyangjan Rehabilitation Scheme (DDRS)**

(Rs. in Lakh)

S. No.	Name of the State	2020 -21	2021 -22	2022 -23	2023 -24	2024 -25
1	Andhra Pradesh	1639.88	1779.89	2648.41	2851.56	2728.44
2	Assam	90.7	167.76	261.34	136.87	238.29
3	Bihar	-	41.89	33.54	68.65	61.27
4	Chhattisgarh	1.63	47.58	-	-	74.14
5	Delhi	247.67	162.74	185.51	166.89	220.24
6	Gujarat	43.32	120.66	72.77	95.19	120.09
7	Haryana	140.19	101.99	128.93	174.61	155.19
8	Himachal Pradesh	69.2	67.15	69.05	84.13	103.98
9	Jharkhand	-	-	26.09	-	-
10	Karnataka	81.3	135.6	139.92	73.73	94.881
11	Kerala	628.3	725.3	762.41	455.2	1737.41
12	Ladakh	-	-	-	0.44	-
13	Madhya Pradesh	248.31	325.57	382.72	484.55	344.3
14	Maharashtra	180.11	71.46	383.87	311.19	111.28
15	Manipur	596.24	741.55	1016.29	946.48	1162.44
16	Meghalaya	105.37	29.64	101.76	87.86	202.67
17	Mizoram	11.73	-	29.22	17.26	41.28
18	Nagaland	26.32	-	30.36	46.83	38.28
19	Odisha	789.16	1457.59	929.8	1382.09	1293.27
20	Punjab	98.92	149.27	168.06	211.68	304.1
21	Rajasthan	150.58	286.26	239.28	320.06	418.05
22	Tamil Nadu	208.25	137.06	184.7	312.15	267.91
23	Tripura	-	-	15.57	51.67	-
24	Uttar Pradesh	1335.24	1389.36	1147.75	1653.52	2167.99
25	Uttrakhand	102.68	68.67	87.29	80.48	165.37
26	West Bengal	336.31	606.89	811.67	782.79	658.53
27	Telangana	1168.25	1439.72	1527.48	2121.26	1781.43
	Total	8318.14	10089.49	11469.06	12997.79	14573.6*

<sup>\*</sup>About Rs. 6.7crore returned to CFI from TSA account on 31.03.2025.

### **Scholarship Schemes for Students with Disabilities**

(Rs. in crore)

S.	State/UT	2020 -21	2021 -22	2022 -23	2023 -24	2024 -25
No.						
1.	ANDHRA PRADESH	2.42	4.75	6.26	3.45	1.28
2.	ASSAM	0.75	2.02	0.67	1.07	0.27
3.	BIHAR	3.68	9.05	5.43	11.94	6.44
4.	CHANDIGARH	0.08	0.03	0.19	0.75	1.65
5.	CHHATTISGARH	0.13	1.53	3.01	0.76	1.20
6.	DADRA & NAGAR HAVELI	-	0.01	0.03	0.01	-
7.	DELHI	1.14	1.03	1.66	1.29	0.55
8.	GOA	0.04	0.06	0.04	0.03	0.07
9.	GUJARAT	3.24	2.76	2.56	2.63	2.84
10.	HARYANA	0.57	1.07	1.29	0.95	0.27
11.	HIMACHAL PRADESH	0.49	0.58	1.31	1.09	0.74
12.	JAMMU AND KASHMIR	2.44	1.77	1.88	2.18	0.35
13.	JHARKHAND	0.79	0.99	8.32	3.43	1.03
14.	KARNATAKA	5.44	16.93	16.29	23.20	7.52
15.	KERALA	4.10	7.22	7.62	6.29	6.52
16.	MADHYA PRADESH	4.60	9.73	18.03	3.93	3.93
17.	MAHARASHTRA	2.49	5.83	5.99	6.73	4.00
18.	MANIPUR	0.01	-	0.11	0.16	0.17
19.	MEGHALAYA	-	0.06	0.01	0.05	0.12
20.	MIZORAM	=	0.02	0.14	0.07	-
21.	NAGALAND	0.05	0.01	-	0.01	-
22.	ODISHA	3.01	5.40	6.11	4.36	6.02
23.	PUDUCHERRY	0.27	0.29	0.30	0.39	0.18
24.	PUNJAB	1.55	2.12	1.74	2.35	0.23
25.	RAJASTHAN	1.43	4.08	3.54	3.51	2.75
26.	SIKKIM	-	-	-	-	0.04
27.	TAMIL NADU	5.26	9.15	13.46	10.69	7.07
28.	TELANGANA	6.05	6.40	8.86	6.76	1.51
29.	TRIPURA	0.10	1.19	0.48	1.86	0.17
30.	UTTARAKHAND	0.46	0.96	1.05	0.45	0.62
31.	UTTAR PRADESH	36.76	32.90	24.33	24.86	6.50
32.	WEST BENGAL	4.42	3.49	4.49	5.22	0.70
	Total	53.05	54.09	52.67	49.84	25.79

## **AIC/Barrier free environment**

						(Rs. in lakh)
S. No.	State/UT	2020 -21	2021 -22	2022 -23	2023 -24	2024 -25
1	Arunachal Pradesh	783.99	1447.67	508.93	-	1482.1
2	Assam	-	-	542.34	80.16	-
3	Chhattisgarh	91.77	-	-	-	-
4	Goa	-	-	99.21	-	-
5	Gujarat	-	477.95	-	-	-
6	Himachal Pradesh	-	-	-	-	102.55
7	Madhya Pradesh	95.49	2074.06	85.46	225	-
8	Maharashtra	627.42	-	503.93	-	819.86
9	Manipur	-	1379.15	208.61	-	-
10	Meghalaya	-	1320.82	-	847.12	-
11	Mizoram	108.94	-	-	-	-
12	Nagaland	317.61	-	-	95.65	-
13	Punjab	-	-	325.7	-	-
14	Rajasthan	-	-	-	339.5	-
15	Sikkim	-	-	-	416.5	-
16	Tamil Nadu	2856.37	648.69	-	-	-
17	Tripura	587.44	-	-	-	-
18	Uttarakhand	280.28	-	28.65	-	15.6
19	Uttar Pradesh	417.94	35.64	-	-	389.5
20	West Bengal	-	297.5	76.53	-	-
21	Andaman and Nicobar Islands	448.59	-	-	-	-
	TOTAL	6615.84	7681.48	2379.36	2003.93	2809.61

# **Unique Disability ID (UDID)**

		2020 -21	2021 -22	2022 -23	2023 -24	2024 -25
S.No.	States/UTS	Fund Released (Rs. in Lakh)	Fund Released (Rs. in Lakh)	Fund Released (Rs. in Lakh)	Fund Released (Rs. in Lakh)	Fund Released (Rs. in Lakh)
1	ANDAMAN AND NICOBAR ISLANDS	-	4.50	8.04	6.00	6.50
2	ANDHRA PRADESH	29.25	6.00	5.00	6.00	5.20
3	ARUNACHAL PRADESH	2.48	23.25	6.00	3.00	6.00
4	ASSAM	6.00	6.70	7.13	3.00	4.00
5	BIHAR	6.00	59.36	5.00	6.00	6.30
6	CHANDIGARH	-	ı	6.75	4.37	6.30
7	CHHATTISGARH	30.76	6.50	-	-	-
8	DADRA AND NAGAR HAVELI & DAMAN AND DIU	-	5.87	-	-	6.00
9	DELHI	6.00	5.29	4.28	6.00	1.00
10	GOA	1.50	12.29	3.00	3.00	3.00
11	GUJARAT	6.00	36.00	6.00	3.00	4.43
12	HIMACHAL PRADESH	6.00	1	4.57	5.78	3.15
	JAMMU AND KASHMIR	-	-	16.00	-	-
14	JHARKHAND	-	-	_	8.49	3.00
	KARNATAKA	6.00	41.82	-	3.00	6.23
	KERALA	9.50	6.00	3.00	-	-
	LAKSHADWEEP	6.42	6.00	-	-	-
_	MAHARASHTRA	-	-	3.00	5.66	-
	MANIPUR	-	-	18.00	6.00	3.00
20	MEGHALAYA	6.00	14.19	-	-	-
21	MIZORAM	11.42	3.50	6.00	6.00	4.00
_	NAGALAND	6.00	9.00	3.65	6.00	4.00
23	ODISHA	2.88	4.07	-	-	-
_	PUDUCHERRY	3.00	6.00	4.00	-	2.70
	PUNJAB	12.08	26.63	-	5.09	-
	RAJASTHAN	6.00	6.00	3.00	2.91	3.00
27	SIKKIM	9.00	9.00	6.00	7.50	3.00

28	TAMIL NADU	4.80	59.96	5.67	3.00	-
29	TELANGANA	61.75	-	-	ı	-
30	TRIPURA	-	-	15.82	-	3.52
31	UTTAR PRADESH	65.43	-	9.76	33.70	1.20
32	UTTARAKHAND	3.73	6.00	3.00	6.00	3.15
33	WEST BENGAL	-	-	6.00	1	-
	Total	308.00	363.93	158.67	139.50	88.68